

No. DSJ/Bilaspur/Reader/2021-
OFFICE OF THE DISTRICT AND SESSIONS JUDGE, BILASPUR,
DISTRICT BILASPUR, H.P.

Dated Bilaspur, the 10th March, 2021.

OFFICE ORDER.

It is for the information of the General Public, Advocates, Litigants, Prosecution and all the concerned that the undersigned is on leave 12.03.2021. Therefore the Civil cases and Criminal Cases fixed during the below mentioned date/period are adjourned for effective hearing :-

Cases fixed for hearing.	Cases adjourned for effective hearing.
12.03.2021	16.03.2021

(R.K. Chaudhary),*
District & Sessions Judge,
Bilaspur, H.P.

1291
Endst.No. DSJ/Bilaspur/Reader/2021-

Dated Bilaspur, the 10th March, 2021.

Copy forwarded to:-

- 1 The President Bar Association, Bilaspur/ Ghumarwin for information.
- 2 . The District Attorney, Bilaspur, for information.
3. The Reader of this Court for necessary action.
4. The Civil Ahlmad , Criminal Ahlmad and Clerk-cum-Typist of this office for information and necessary compliance with the directions to place copy of this office order on each case file and put up the case files accordingly.
- ✓ 5. The Assistant Programmer/System Assistants of this office with the directions to upload the office order on the official website of District Court, Bilaspur.
6. The Daftari of this office with the directions to affix the copy of this office order on the notice board for the information of all concerned.

(R.K. Chaudhary),
District & Sessions Judge,
Bilaspur, H.P.

No. Senior Civil Judge/CJM/BLP/Reader/2021----
Office of the Senior Civil Judge -Cum-Chief Judicial Magistrate,
Bilaspur, Distt. Bilaspur, H.P.

Dated Bilaspur, the March, 2021,

OFFICE ORDER

It is notified for information of the litigants and Advocates, and all concerned that to prevent from the spread of pandemic of corona virus (COVID-19), the Civil and Criminal cases fixed for 11-03-2021 being gazetted holiday they were wrongly adjourned are adjourned for effective hearing for 05-06-2021 except cases fixed for arguments, orders and seven years and ten years lod cases shall be taken up on 12-03-2021.

SM-
Senior Civil Judge-Cum-CJM,
Bilaspur, Distt. Bilaspur, H.P.

Endst. No. Civil Judge (Sr. Divn)/CJM/BLP/Rdr/2021- 1140 dated 10/3/2021
Copy forwarded to:

1. The President, Bar Association, Bilaspur, for information.
2. The Assistant Public Prosecutor, Bilaspur, for information.
3. Reader of this office, for compliance.
4. Civil Ahlmad, Cr. Ahlmad and CCT of this office, for compliance.
5. ✓ The Assistant Programmer/System Assistant of this office with direction to upload the same on the website of District Courts.
6. Notice Board of this Court.

[Signature]
Senior Civil Judge-Cum-CJM,
Bilaspur, Distt. Bilaspur, H.P.